

No compensation has so far been paid. An ex-gratia amount of Rs. 12,000/- has been paid to the next of kin of the killed and to those injured.

A departmental inquiry into this accident is in progress.

Privatisation of power Generation in Madhya Pradesh

618. DR. LAXMINARAYAN PANDEYA: Will the Minister of ENERGY be pleased to state:

(a) the details of offer received from private parties for setting up power projects in the private sector in Madhya Pradesh;

(b) the number and the details of the parties selected and given clearance by the Government; and

(c) if not, the time by which the sanction is likely to be accorded and the expected time-frame for completing these projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKANE): (a) The Madhya Pradesh Audyogik Vikas Nigam Ltd., a Government of Madhya Pradesh Undertaking, on behalf of MPEB have invited offers from private investors for the pre-qualification in establishment of 3 thermal projects and two hydel power projects.

Thermal power projects are Pench (2 x 210 MW), Birsinghpur Extn. of units (2 x 210 MW), Korba West (2 x 210 MW) and hydel power projects Tawa (1 x 12 MW), Maheshwar (10 x 40 MW) have been advertised in June, 1990.

7 offers were received for Pench TPS (2 x 210 MW) and six offers were received for Tawa Hydel Projects (1 x 12 MW).

The Project authorities are competent to finalise these bids and decided about the project schedules.

Rail Link From Dallirajhara to Raughat

619. DR. LAXMINARAYAN PANDEYA:
SHRI PYARELAL KHANDELWAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for extension of Dallirajhara railway line to Raughat from transport of iron ore from Raughat to Bhilai Steel plant;

(b) if so, the latest position, the proposed outlay, the length of this railway line and the time by which it is expected to be completed; and

(c) the number of proposals for construction of railway lines in Madhya Pradesh pending with the Government alongwith details and expected outlays?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

(b) Since the railway line from Dallirajhara to Rowghat (95 km) is to be provided solely for transport of iron ore to Bhilai Steel Plant its construction can be considered only after the Ministry of Environment and Forests clear the project and necessary funds are provided by the Ministry of Steel and Mines.

(c) No proposal for construction of new Railway line in Madhya Pradesh is pending with Government.